## NATIONAL COMPANY LAW TRIBUNAL SINGLE-BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Ramakrishnon Viraraghowan Servin enhocate 2. S. Sathyaganish

Counsel for Petitions (9840738829)

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3. R. VRDHYASHANKAR R. ASHOKIWMAR

ORDER

Counsel representing both the parties are present. As seen vide the letter dated 23.10.2017 from the Valuer appointed by the respondents addressed to the MD of the Respondent Company, there is no consensus and understanding between the valuers appointed by both the parties. Time extended at request for hearing submissions by both the counsel. Put up on 30.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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